

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.03.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 133 of 2022	Antriksh Vyapaar Ltd. & Ors. Vs. Kamal Nayan Jain	Soumya Dutta	Shaunak Mitra Kamal Nayan Jain
2.	Comp. App. (AT) (Ins) No. 192 of 2022	Bankey Bihari Goyal Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	Ashok Juneja-R1
3.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
4.	Comp. App. (AT) (Ins) No. 222 of 2022	Suyog Elements Pvt. Ltd. Vs. Stabling Road Solutions Pvt. Ltd.	Aishwarya	
5.	Comp. App. (AT) (Ins) No. 223 of 2022	IL&FS Infrastructure Debt Fund Vs. McLeod Russel India Ltd.	Asmita Rakhecha	
6.	Comp. App. (AT) (Ins) No. 225 of 2022	Rajasthan State Industrial Development & Investment Corporation Ltd. (RIICO) Vs. Sandeep Kumar Bhatt Liquidator JL KNIT (India) Ltd.	Milind Kumar	Mohit Nandwani
7.	Comp. App. (AT) (Ins) No. 226 of 2022	Ansals Properties and Infrastructure Ltd. Through F. N. Rai Vs. Dalmia Group Holdings	Ankit Sharma	Ruby S. Ahuja

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors. With	Sumant Batra	Pooja M Saigal Ansal Bajaj Vaibhav Tyagi
9.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	Pooja Saigal Shantanu Chaturvedi Anshul Bajaj Vaibhav Tyagi-R1
10.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg Himanshu Gupta
11.	Comp. App. (AT) (Ins) No. 526 of 2021	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Arti Sharma	Ankit Raj Piyush Beniwal-R1 Amol Vyas-R2
12.	Comp. App. (AT) (Ins) No. 530 of 2021	Agrawal Poly Plast Pvt. Ltd. Vs. Star Lamipacks Pvt. Ltd.	Anuradha Dutt	
13.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	Ayush Puri
14.	Comp. App. (AT) (Ins) No. 74 & 75 of 2022	Acrow Constructions Pvt. Ltd. & Ors. Vs. Punjab National Bank & Ors.	Prateek Gupta	G. Aniruth Purusothaman-R1 to R3
15.	Comp. App. (AT) (Ins) No. 103 of 2022	Pooja Finlease Ltd. Vs. Auto Needs (India) Pvt. Ltd. & Anr.	Rajendra Beniwal	M.P. Sahay Eccha Shukla Awantika-R1 & R2
16.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani

17.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani
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For Hearing

18.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma- R1 Nikhil Kohli-R2
19.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

20.	Comp. App. (AT) (Ins) No. 1003 of 2020 (PH)	Sarveshwar Creations Pvt. Ltd. (Through its Resolutioin Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
21.	Comp. App. (AT) (Ins) No. 953 of 2021 (PH)	Dheeraj Wadhawan Vs. Yes Bank Ltd. & Anr.	Mahesh Agarwal	Anamika Singh Aman Sharma Bhargav Kosuru-R1

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**By order of Hon'ble Chairperson
-sd/-
Registrar**